

M.A./281/87

in
O.A./325/87

(D)

Coram : Hon'ble Mr P H Trivedi .. Vice Chairman
Hon'ble Mr P M Joshi .. Judicial Member

27/8/1987

Petitioner not present. Registry to issue notice on the respondents in M.A./281/87 returnable within three weeks from the date of this order. Adjourned to 28th September, 1987 for further directions.

Phirji
(P H Trivedi)
Vice Chairman

J
(P M Joshi)
Judicial Member

MA/281/87

in

OA/325/87

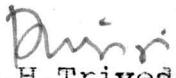
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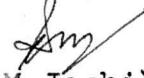
Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman

Hon'ble Mr. P.M. Joshi : Judicial Member

10.12.1987

Inspite of notice issued on 18.11.1987, neither applicant nor his advocate present. The case is dismissed for default. With this, MA/281/87 stands disposed of. Mr.P.N.Ajmera for Mr.J.D.Ajmera learned advocate ~~presen~~ for the respondent present.


(P.H.Trivedi)
Vice Chairman


(P.M.Joshi)
Judicial Member

a.a.bhatt